

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2012

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bharat Aluminium Co. Ltd. Appellant(s)

Versus

**Chhattisgarh State Power Transmission
Co. Ltd. & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Hemant Singh
Mr. Sunil Sharma**

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1 & R-2
Mr. C.K. Rai for R-3**

ORDER

The learned counsel for the parties have filed their respective
Written Submissions as directed by this Tribunal.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt